

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/1741/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Jt. Registrar (J),
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati the ^{nt} 21 March, 2025.

Sub:- **Commuted leave.**

Ref:- Your letter No.P.20012/1/2021-HC(AB)/260 dated 20.03.2025.

Sir,

With reference to the above, I am directed to inform you that Shri F. Rohlupua, Special Judge, Prevention of Corruption Act, Mizoram has been granted **12 (twelve) days commuted leave w.e.f. 24.03.2025 to 04.04.2025, along with station leave permission.** Further, Shri F. Rohlupua may hand over the charge of his Court and Office to the next senior most Judicial Officer available at the station.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/1742-1743/A, dated , 21-03-2025

Copy to:

1. Shri F. Rohlupua, Special Judge, Prevention of Corruption Act, Mizoram.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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